GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3909 TO BE ANSWERED ON 11th AUGUST, 2023

AMENDMENT TO COTPA, 2003

3909. SHRI JANARDAN MISHRA.:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government had consulted the concerned Stakeholders on the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 and also invited comments thereon in 2021 for making necessary changes to strengthen the Act;
- (b) if so, the number of Stakeholders consulted and the number of comments received by the Government in this regard alongwith the summary of significant comments and the action taken thereon;
- (c) whether the Government has any plan to further consultation on the proposed bill and if so, the details thereof;
- (d) whether the Government intends to amend the Act; and
- (e) if so, whether the Government proposes to introduce the said Bill during the current session of Parliament and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S.P. SINGH BAGHEL)

(a) to (e): The draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, was hosted in public domain for pre-legislative consultation. The Ministry has received representations, comments and suggestions on the draft Bill.
